

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH (COURT- II)**

**Item No. 230**  
**CP-148/ND/2021**

**IN THE MATTER OF:**

**Union of India, Ministry of Corporate Affairs ... Applicant/Petitioner**  
**Through Regional Director (Northern Region)**

**Versus**

**Argl Ltd. & Ors. ... Respondent**

**Under Section: 224(5) Comp. Act.**

**Order delivered on 03.07.2024**

**CORAM:**

**SH. ASHOK KUMAR BHARDWAJ**  
**HON'BLE MEMBER (J)**

**SH. SUBRATA KUMAR DASH**  
**HON'BLE MEMBER (T)**

**PRESENT:**

**For the Applicant** : Adv. Harish Vaidyanathan Shankar, Adv. Srish  
Kumar Mishra, Adv. Alexander Mathai Paikaday

**For the Respondent** : Adv. Varsha Banerjee, Adv. Mahima Ahuja

**Hearing Through: VC and Physical (Hybrid) Mode**

**ORDER**

It is already 4.45 pm. No time left, hearing is deferred to 01.10.2024.

**Sd/-**  
**(SUBRATA KUMAR DASH)**  
**MEMBER (T)**